

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 609 of 2004

Jabalpur, this the 4th day of August, 2004

Hon'ble Mr. Sarveshwar Jha, Administrative Member  
Hon'ble Mr. Madan Mohan, Judicial Member

Mukesh Singh,  
S/o Shri Megh Singh,  
Aged about 30 years,  
R/o Village & Post Dabla,  
District Seeskar(Rajasthan).

APPLICANT

(By Advocate - Shri V. Tripathi on behalf of Shri S.Paul)

VERSUS

1. Union of India,  
Through its Secretary,  
Ministry of Human Resources &  
Development (Education Deptt.)  
New Delhi.
2. Deputy Director,  
Navoday Vidhyalaya Samiti,  
Department of Secondary Education  
& Higher Education, Govt. of India,  
Indira Gandhi Stadium, IP Estate,  
New Delhi - 110 002.
3. Commissioner,  
Navoday Vidhyalaya Samiti,  
Department of Secondary Education  
& Higher Education, Govt. of India,  
Indira Gandhi Stadium, IP Estate,  
New Delhi 110 002.
4. Principal,  
Jawahar Navoday Vidhyalaya,  
Neemuch(M.P.)
5. Smt. Sandhya Singh,  
Trained Graduate Teacher,  
Jawahar Navoday Vidhyalaya,  
Neemuch(M.P.)

RESPONDENTS

ORDER(ORAL)

By Sarveshwar Jha, Administrative Member -

Heard the learned counsel for the applicant.

2. It is observed that this application has been filed against the impugned order dated the 24th April, 2004 (Annexure A-1), whereby the services of the applicant have been terminated with effect from 5.3.2004. On perusal of the facts of the case it is observed that the applicant has not filed ~~an~~ statutory appeal against the said impugned order. He has, as such, not



exhausted the departmental remedies available to him.

3. Hence, we are of the considered opinion that it would be appropriate to dispose of this Original Application at the admission stage itself with liberty being granted to the applicant to file an appeal to the appropriate appellate authority in the matter and which the appellate authority shall be considering and disposing  of expeditiously, in any case within three months of the same having been filed by the applicant. Ordered accordingly.

  
(Madan Mohan)  
Judicial Member

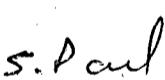
  
(Sarveshwar Jha)  
Administrative Member

"SA"

पृष्ठांकन रो/न्या.....जवलपुर, दि.....  
परिस्थिति वाचो दिलाः—

- (1) सहित, उच्च न्यायालय आर एसोसिएशन, जवलपुर
- (2) आकेदक श्री/भीमली/कु.....के काउंसल
- (3) प्रत्यर्थी श्री/भीमली/कु.....के काउंसल
- (4) कंथपाल, टोपी, जवलपुर ब्यायरीज

सूचना एवं आवश्यक कार्यवाही हेतु

  
13-8-04

उप रजिस्ट्रार

Issued  
On 13-8-04  
By